NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.178/252/HDB/2017
NAME OF THE COMPANY	Andromedia Energy technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Andromedia Energy technologies Pvt Ltd & 04 Others Appelants
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ch. Pushyam Kiran	Advocati	Pushyam Kiran Qgmail. Com 9848037557	Son Ky

Counsel for Respondent(s):

1	Signature
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ORDER

Heard Mr. Ch. Pushyam Kiran, learned counsel for the Petitioner. The learned counsel is directed to file Affidavit in regard to future compliance by tomorrow (14.12.2017). - Orders Reserved -

MEMBER (Tech)

MEMBER (Judl)

Seshu